

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2459

ANSWERED ON:15.12.2004

MEDICAL FACILITIES TO RETIRED SERVING EMPLOYEES IN NCR

Tripathy Shri Braja Kishore;Yadav Shri Anirudh Prasad (Sadhu)

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of medical facilities the Government has provided in the National Capital Region (NCR) especially for retired/serving Government employees ;
- (b) the names and details of locations of the CGHS approved Hospitals and Diagnostic Centres in this region ;
- (c) the details of medical facilities beneficiaries are entitled ;
- (d) whether some private Hospitals and Diagnostic Centre of NCR have applied for Government approval ;
- (e) if so, the details thereof and the policy of the Government in this regard; and
- (f) the time by which the approval is likely to be granted ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE( SMT. PANABAKA LAKSHMI)

(a) to (c) In brief, the following medical facilities are available under the CGHS:

- (1) Out patient care in Allopathy, Homeopathy, Ayurveda, Unani, Siddha and Yoga through the CGHS dispensaries/units.
- (2) Specialist consultation both in CGHS dispensaries and Government hospitals.
- (3) Emergency services in Allopathic system of medicine.
- (4) Supply of OPD medicine.
- (5) Laboratory and radiology investigations.
- (6) Domiciliary visits by CGHS doctors for seriously ill patients.
- (7) Treatment in Government and CGHS recognised private hospitals and diagnostic centres as per the choice of the beneficiary after obtaining due permission of the Govt.
- (8) Family Welfare Services.
- (9) Credit facility for treatment taken under emergency in CGHS recognised private hospitals.
- (10) Credit facility to pensioners who have taken prior permission for taking treatment/investigations in CGHS recognised private hospitals/diagnostic centres.
- (11) Reimbursement of the cost of appliances like Hearing aid, CPAP machine, Oxygen concentrator etc. at CGHS approved rates.

The list of private hospitals/diagnostic centres recognised under CGHS Delhi is at Annexure-`A`.

(d)&(e) Yes, Sir. The CGHS had during March-April, 2004, invited tenders for fresh recognition of private hospitals/diagnostic centres under CGHS Delhi. The eligible applicant hospitals/diagnostic centres satisfying the criteria laid down in the tenders would be entitled for consideration on merit for recognition under CGHS.

(f) As the process of recognition under CGHS is a time consuming one which involves inspection of the applicant hospitals and thereafter obtaining necessary administrative and financial approval, etc., no specific timeframe can be laid down at present for coming out with the fresh list of private hospitals recognised under CGHS Delhi.

